

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No 744/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.07.2018**

NAME OF THE COMPANY: M/s. Rana Steel Industries Ltd. V/s. ROC


SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Present none. Notice to the appellant through counsel as well as to the ROC returnable on 10th September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)